

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/49/ (IB)/2017
NAME OF THE PETITIONER(S) : PRASAD PRODUCTIONS PVT LTD
NAME OF THE RESPONDENT(S) : DIKSAT TRANSWORLD LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. S. JANARTHANAM

DIKSAT Transworld Ltd
(Respondent)



ORDER

Counsel for petitioner called absent. Counsel for respondent present and submitted that he has received the documents from the petitioner as per the directions given on the last date of hearing. He has filed a counter affidavit. He is directed to furnish a copy of the same to the other side and also inform the next date of hearing to the petitioner. The matter is adjourned for submitting arguments on behalf of both the sides. Put up on 07.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)